## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3061 ANSWERED ON:31.07.2014 CONSTRUCTION OF ROADS IN NAXAL AFFECTED REGIONS Kumar Shri Shailesh (Bulo Mandal)

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the present status of road construction under Pradhan Mantri Gram SadakYojana (PMGSY) in Bihar;

(b) whether the Government proposes to provide special funds under PMGSY for naxal affected districts in the country including Bihar; and

(c) if so, the details thereof?

## Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) The Ministry has cleared project proposals of Rs. 26,707 crore for construction of 16,248 road works covering a length of 52,018 km till May, 2014 for the State of Bihar under Pradhan Mantri Gram SadakYojana (PMGSY). As reported by the State, it has completed 7,702 road works covering 30,080 km with an expenditure of Rs. 14,171 crore.

(b) & (c) : No special funds are proposed to be provided under PMGSY for such districts, however in view of the difficulties in programme implementation in 88 selected Tribal and Backward Districts under Integrated Action Plan (IAP) and for ensuring inclusive growth, some additional initiatives have been taken by the Government in IAP districts including such districts of the State of Bihar. All habitations, whether in Schedule V areas or not, having a population of 250 persons and above (in 2001 Census) are eligible for coverage under PMGSY. In addition, some more measures taken are sanctioning cost of bridges upto 75 metre length, relaxation in bid capacity of bidders, provision of Insurance premium in DPRs for plant & machinery, reducing the minimum tender package size to Rs. 50 lakhs, increase in completion period to 24 months, assistance in clearance under forest related provisions, inclusion of Left-out habitations in the original Core Network, sanctioning 90% of the additional cost of Cement Concrete road in critical areas, construction in two stages, engaging State/Central PSU/Forest Dept, permitting construction of pre- fabricated bridges, etc.

In order to address the issue of non-awarding of PMGSY works due to no response in the repeated tenders issued by the States for the projects sanctioned by the Ministry in IAP districts under PMGSY, the Ministry has accorded Special Dispensation in awarding of PMGSY works with non-responsive tenders in selected 27 critical IAP districts to the States. The States have been allowed to award the tenders in these districts on a nomination basis to be decided by the Committee headed by District Magistrate/ Collector of the district and comprising of SSP/SP, DFO and the Head of the concerned PIU of PMGSY projects representing the SRRDA.